

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 126/09/2019 O.A./260/192/2019 S SARANGI & OTHERS

-V/S-

M/O RAILWAYS ITEM NO:29 FOR APPLICANTS(S) Adv. : Mr. N. R. Routray

FOR RESPONDENTS(S) Adv.: Mr. S. K. Ojha

Notes of The Registry	Order of The Tribunal		
	<p>It is submitted by Ld. Counsel for the respondents that circular of Railway Board which has been challenged by the applicant in this case has already been withdrawn by the respondents. Ld. Counsel for the applicant is also agreed. Hence, the matter is disposed of as infructuous.</p> <table border="1" data-bbox="523 988 1421 1058"><tr><td data-bbox="523 988 975 1058">(SWARUP KUMAR MISHRA MEMBER (J)</td><td data-bbox="975 988 1421 1058">(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p data-bbox="523 1115 572 1142">pms</p>	(SWARUP KUMAR MISHRA MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		